

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No.11 of 2013 in
Appeal No. 85 of 2012**

Dated : 19th August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Reliance Infrastructure Ltd. Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s): Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R-1

ORDER

It is submitted that both the parties would file their respective Written Submissions today in the Registry after serving copy on the other side.

Order is Reserved.

**(Rakesh Nath)
Technical Member
ts/vt**

**(Justice M. Karpaga Vinayagam)
Chairperson**